

Directorate of Estates have been allotted accommodation on out-of-turn basis and the type much higher of their entitlement ;

(b) if so, the particulars of officers of the Directorate who have been sanctioned accommodation on out-of-turn basis during the last five years and also of those officers who have been given accommodation higher of their entitlement together with the dates of their appointment ;

(c) whether Government propose to hold an inquiry as to how these officers have been allotted accommodation much higher of their entitlement depriving the officers waiting for allotment of accommodation of their entitlement for a long time ;

(d) whether Government also propose to overhaul the functioning of the Directorate in view of the large scale lapses in its working ; and

(e) if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) : (a) to (e). The requisite information is being collected and will be laid on the Table of the Sabha.

Suggestion by National Oilseeds Board to Enhance Oilseed Production

3247. SHRI CHINTAMANI JENA :
SHRI MOHAN LAL PATEL :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether the National Oilseeds and vegetable oils development Board met in New Delhi recently to discuss the steps necessary to increase the production of oilseeds and edible oils in the country ;

(b) if so, the details of the discussions held and the result achieved ;

(c) the steps being taken in this respect during the Seventh Plan period ?

THE MINISTER OF STATE IN THE

MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) Yes, Sir. The first meeting of the National Oilseeds and Vegetable Oils Development Board was held on 20th July, 1984.

(b) The National Oilseeds and Vegetable Development Board had detailed discussions on the back-ground of the formation of the National Oilseeds and Vegetable Oils Development Board, present status of oilseeds and vegetable oils industry, research support to the oilseeds development and post harvest technology, strengthening arrangements for production and distribution of seeds of oilseed crops, setting up of a national institute for training and testing and quality control, undertaking studies on constraints in the oilseeds development and matters connected with the administrative and organisational set up of the Board etc.

As a result of these discussions the Board decided to take steps for strengthening the seed production programme, including setting up of the regional seed banks and seed farms, setting up a national institute of training and testing and quality control in respect of oilseeds and vegetable oils, undertaking of studies on constraints in oilseeds development and allied matters.

(c) The Seventh Plan is yet to be finalised.

Norway Scheme for Improvement of Fish Production

3248. SHRI CHINTAMANI JENA :
SHRIMATI JAYANTI PATNAIK :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Norway Government are implementing some schemes in the sea coasts of our country for improvement in fish production, transportation and exports of fish with special reference to the coastal belts of Orissa ; if so, the details thereof ;

(b) the details of the expenditure involved and the share of the Centre ; States and Norway Government in it ;

(c) whether the agreements between two

countries have been signed ;

(d) the progress so far made in the execution of these schemes in Orissa ; and

(e) if not, the reasons therefor and the time by which the works will be started and the targetted time by which the scheme will be completed and improvements to be achieved by it ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) No, Sir. No such scheme is being implemented with special reference to the coast of Orissa under Norwegian aid at present.

(b) to (e). Do not arise.

High Powered Board for National Capital Region

3249. SHRI MADHAVRAO SCINDIA : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether a high powered board for National Capital Region, has been constituted ;

(b) if so, the precise terms of reference and composition of the board ;

(c) whether Madhya Pradesh has been associated with the board ; if so, in what manner ; and

(d) the major decisions taken by the board with a view to ensuring regulated development of the region ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS, IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) Yes, Sir.

(b) The board has the Union Ministers for Works and Housing (Chairman), Planning, Shipping and Transport ; Union Ministers of State for Home Affairs, Power and Communications ; Chief Ministers of Uttar Pradesh, Haryana and Rajasthan ;

Mayor of Delhi ; Chief Executive Councillor, Delhi ; Lt. Governor of Delhi and Joint Secretary, Ministry of Works and Housing are the members of the board. The terms of reference of the board include the following :—

(i) to ensure that coordinated plans are prepared for the Metropolitan Region (including the ring towns) and, if necessary also for the NCR, through the agencies under the administrative control of each of the Govts. participating ;

(ii) to ensure the provision of adequate funds for the preparation and implementation of the plans on a phased and integrated basis so that the development is balanced over the whole area on the basis of the accepted proposals in the plan or plans ;

(iii) to guide the various agencies for the implementation of the plans in the different areas ;

(iv) to consider any proposals that may come up from time to time from the various planning agencies in the different areas for the modification of the plan according to changing needs and circumstances.

(c) No Sir.

(d) In the 1st meeting of the revived board held on 28.6.84, it was felt that the optimum population for Delhi should be first decided with reference to its holding capacity in terms of different services and then the consequential decisions regarding changes in policies should be taken in order to achieve dispersal of the population ; all possible steps to achieve a more balanced development of National Capital Region and to restrict the future growth of Delhi within the manageable limits should be taken ; the revision of the NCR plan approved in 1973 should be taken up and the existing administrative machinery should be strengthened for this purpose and the concerned States should work-out the details of the NCR plan and finances required for executing the schemes.